

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:1
ANSWERED ON:19.11.2001
PENDING APPLICATIONS FOR MINING LICENCES
SUBODH MOHITE

Will the Minister of COAL AND MINES be pleased to state:

- (a) the number of applications for grant of mining lease and prospecting licences pending for clearance with the Union Government, State-wise;
- (b) the number of applications out of the total cleared during the last three years, State-wise; and
- (c) the steps being taken to dispose of the remaining applications?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINES (SHRI RAVI SHANKAR PRASAD)

(a)to(c): Under Section 10 (3) of Mines and Minerals (Development and Regulation) Act, 1957 Reconnaissance Permits, Prospecting Licences and Mining Leases are granted by the State Government concerned.Proposals for prior approval of the Central Government for grant of mineral concessions for minerals specified under the First Schedule to the aforesaid Act originate from the respective State Governments and are processed and disposed of by the Central Government as per provisions of law. All efforts are made to expedite approval of Central Government in least possible time.In certain cases, the proposals received from the State Governments are found incomplete and consequently, in such cases, the State Governments are asked to furnish complete information/additional information for expeditious disposal of such cases.

130 applications for grant of reconnaissance permits, prospecting licences and mining leases are pending with the Central Government on 15.11.2001. State-wise details are appended at Annexure. 901 applications for grant of mineral concessions have been disposed of during the years 1998-99, 1999-2000 and 2000-2001. The State-wise details are also given in the Annexure.

ANNEXURE

Annexure referred to in reply to Lok Sabha Unstarred Question No. 1 for 19.11.2001 asked by Shri Subodh Mohite regarding Pending applications for mining licences

Sl.No. State No. of proposals No. of proposals
disposed during 1998-2001 pending on 5.11.2001

1. Andhra Pradesh	164	7
2. Bihar	30	-
3. Goa	05	04
4. Gujarat	50	01
5. Haryana	09	01
6. Himachal Pradesh	10	-
7 Jammu & Kashmir	06	-
8. Karnataka	51	40
9. Kerala	18	10
10. Madhya Pradesh	125	04

11. Maharashtra	49	05
12. Meghalaya	01	-
13. Orissa	95	32
14. Rajasthan	124	09
15. Sikkim	01	-
16. Tamil Nadu	149	04
17. Uttar Pradesh	09	-
18. Jharkhand	05	08
19. Chhattisgarh	-	05

Total: 901 130